

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-450/2016

In the matter of :

Dwight Gary Gibbs @ Dev Arata Dada

...PETITIONER

Vs.

Registrar of Companies & Ors.

.. RESPONDENT

SECTION :

Under Section 560 (6)

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : Mr. KC Joshi, Advocate for R-2 & 3

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, the same is adjourned to 15.11.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.10.2017